

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.09.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4371 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Kavindra Kumar & Ors. Vs. Desein Pvt. Ltd.	Kumar Deepraj
2.	I.A. No. 4372 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mukesh Mangale & Ors. Vs. Shailesh Verma Resolution Professional of Lavasa Corporation Ltd. & Ors.	Ashish Choudhury
3.	I.A. No. 4373 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Armour Security (India) Pvt. Ltd. Vs. Ambience Pvt. Ltd.	Karan Gandhi
4.	I.A. No. 4374 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Rakesh Jolly Vs. Indian Bank & Anr.	Amit Dhall
5.	I.A. No. 4378 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sahadeo Balkrishna Modak Vs. Unity Small Finance Bank Ltd.	Sagar Shetty
6.	I.A. No. 4380 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Arjun Joshi & Ors. Vs. ATS Real Estate Builders Pvt. Ltd.	Piyush Singh
7.	I.A. No. 4381 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Kotak Mahindra Bank Ltd. Vs. Samyak Projects Pvt. Ltd.	Abhishek Kumar
8.	I.A. No. 4444 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Kalyan Dombivli Municipal Corporation Vs. Reliance Infratel Ltd. & Anr.	Samrat K. Shinde

9.	I.A. No. 4445 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Mona Singhal Vs. K.V. Developer Pvt. Ltd. & Ors.	Ravi Sehgal
10.	I.A. No. 4447 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 399 of 2023	Ajay Kumar Upadhyay Vs. Devesh Rajan Mishra & Anr.	Mansi Sharma

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By order
-sd/-
Assistant Registrar